

S U P R E M E C O U R T O F  
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Transfer Petition(s)(Civil) No(s). 877-881/2015

PRINCIPAL DIRECTOR OF AUDIT (CENTRAL) AND ORS. ETC. ETC.  
Petitioner(s)

VERSUS

M/S. GOLFLINKS SOFTWARE PARK PVT. LTD. ETC. ETC. Respondent(s)  
(with appln. (s) for stay and office report)

Date : 23/02/2016 These petitions were called on for hearing today.

For Petitioner(s)

Mr. A. Deb Kumar, Adv.  
Mr. D. S. Mahra, Adv.

For Respondent(s)

Mr. J.K. Mittal, Adv.  
Mr. Akshat Goel, Adv.  
Mr. D.N. Ray, Adv.  
Mrs. Sumita Ray, Adv.  
Mr. A. Deb Kumar, Adv.  
Mr. D.S. Mahra, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Sole respondent in TP(C) Nos.880 and 881/2015 has already  
filed counter affidavit.

Nobody appears for the sole respondent in TP(C)  
No.877/2015, despite due service.

Await certificate of service of the sole respondent from

the Hon'ble High Court in TP(C) Nos.878 and 879/2015.

Signature Not Verified

Digitally signed by  
Rupam Dhamija  
Date: 2016.02.23

Reminder be issued to this effect.

17:07:13 IST  
Reason:

List again on 6.4.2016.

(PAWAN DEV KOTWAL

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Registrar